

ITEM NO.20

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14147/2015

LIFE INSURANCE CORPORATION OF INDIA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY C.A. NO. 14161/2015 TO BE LISTED BEFORE HON'BLE JUDGE IN
CHAMBER)

WITH

C.A. No. 14161/2015 (XVI)

Date : 01-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Appellant(s) Ms.Laxmi Kumari,Adv.+
Mr. Puneet Taneja, AOR

For Respondent(s) Mr.A.Deb Kumar,Adv.
Ms.A.Deepa,Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 14161/2015

Issue fresh notice returnable within eight weeks.

(SUSHMA KUMARI BAJAJ)
SR.PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER